

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-84/2003/2231/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri S.N. Sarma,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 10<sup>th</sup> June, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2020/1953 dtd 10.06.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with official vehicle, at your own cost, from the evening of 12.06.2020 till the morning of 15.06.2020, subject to adherence to lockdown protocols. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-84/2003/2232/A, dated 10.6.2020

Copy to :  1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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